of the Commission of Inquiry on the rioting incidents which took place on the nth October, 1982, within the jurisdiction of Police Station, Parliament Street, New Delhi, together with a Memorandum of action taken on the findings of the Commission. [Placed in Librarv. *See No.* LT—1587/85]

## I. Report and Accounts (1984-85) of the Semi-Conductor Complex Limited, SAS Nagar (Punjab) and Related Papers

## II. Report and Accounts (1984-85) of the Centre for Electronics Designs and Technology, Srinagar and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THZ DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL) : Sir, I beg to lay on the Table :—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956 :---

- (i) Seventh Annual Report and Accounts of the Semi-conductor Complex Limited, SAS Nagar (Punjab) for the year 1984-85, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT— 1589/85 for (i) and (ii)]
- IL A copy each (in English and Hindi) of the following Papers:—
- (i) Third Annual Report and Accounts of the Centre for Electronics Designs and Tech nology, Srinagar, for the year 1984-85, together with the Auditors Reports on the Accounts.

(ii) Statement by Government accepting the above Report. [Placed in Library. See LT— 1588/85 for (i) and (ii)]

## I. Report and Accounts (1984-85) of the Goa Shipyard Limited, Goa and Related Papers

## H. Report and Accounts (1984-85) of the Hindustan Aeronautics Limited, Bangalore and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :—

> (i) (a) Nineteenth Annual Report and Accounts of the Goa Shipyard Limited, Goa, for the year 1984-85, together with the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT—1591/85 for(a) and (b)]

(ii) (a) Twenty-second Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1984-85, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Librarv. *See* LT—1590/85 for (a) and (b)].

I. Report and Accounts (1984-85) of the Indian Institute of Public Administration, New Delhi and Related Papers

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